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FORM A

PUBLIC ANNOUNCEMENT

[Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016]

FOR THE ATTENTION OF THE CREDITORS OF SPICY ENTERTAINMENT AND MEDIA LIMITED

RELEVANT PARTICULARS

1. Name of corporate debtor	Spicy Entertainment and Media Limited
2. Date of incorporation of corporate debtor	15/11/2012
3. Authority under which corporate debtor is incorporated / registered	Registrar of Companies- Kolkata
4. Corporate Identity No. / Limited Liability Identification No. of corporate debtor	L22219WB2012PLC188312
5. Address of the registered office and principal office (if any) of corporate debtor	OFC No.12, Block A3, Ganges Garden, Premises No 106 Cows Ghat Road, Shibpur, HMC Ward No. 36, Howrah, Kolkata, West Bengal, India, 711102.
6. Insolvency commencement date in respect of corporate debtor	05/11/2024 (The CIRP has commenced on 05/11/2024, Receipt of order by IRP on 06-11-2024).
7. Estimated date of closure of insolvency resolution process	04/05/2025 (being 180 days from the Insolvency Commencement date w.e.f. 05/11/2024)
8. Name and registration number of the insolvency professional acting as interim resolution professional	Deepak Saruparia (IRP) IBBI/PA-001/IP-P00660/2017-2018/11689
9. Address and e-mail of the interim resolution professional, as registered with the Board	210, Hubtown Viva, Off. W.E.Highway, Near Shankar Wadi, Jogeshwari (E), Mumbai - 400060, MH. Email id: dsaruparia@hotmail.com
10. Address and e-mail to be used for correspondence with the interim resolution professional	210 Hubtown Viva, Off. W.E. Highway, Near Shankarwadi, Jogeshwari (E), Mumbai - 400060, MH. Email id: spicyentertainment.cirp@gmail.com
11. Last date for submission of claims	19/11/2024
12. Classes of creditors, if any, under clause (b) of sub-section (8A) of section 21, ascertained by the interim resolution professional	NA
13. Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	NA
14. (a) Relevant Forms and (b) Details of authorized representatives are available at:	https://ibbi.gov.in/en/home/downloads NA

Notice is hereby given that the Hon'ble National Company Law Tribunal, Kolkata Bench has ordered the commencement of a corporate insolvency resolution process of the **Spicy Entertainment and Media Limited** on 05/11/2024 (order received by the IRP on 06.11.2024).

The creditors of **Spicy Entertainment and Media Limited** are hereby called upon to submit their claims with proof on or before 19/11/2024 to the Interim Resolution Professional at the address mentioned against entry No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means. You may download the relevant forms from the website of IBBI, <https://ibbi.gov.in/en/home/downloads>.

Submission of false or misleading proofs of claim shall attract penalties.

Deepak Saruparia
Interim Resolution Professional in the matter of
Spicy Entertainment and Media Limited
Reg.no. IBBI/PA-001/IP-P00660/2017-2018/11689
Authorization for Assignment valid till 11/01/2025

Date : 08/11/2024

Place : Mumbai

“IMPORTANT

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IDFC FIRST Bank Limited (Formerly IDFC Bank Limited) CIN : L65110TN2014PLC097792 Registered Office: KRM Towers, 8th Floor, Harrington Road, Chetpet, Chennai - 600031. TEL: +91 44 4564 4000 FAX: +91 44 4564 4022. IDFC FIRST Bank										
APPENDIX- IV-A [See proviso to rule 8 (6)& 9 (1)] SALE NOTICE FOR SALE OF IMMOVABLE PROPERTIES E-Auction Sale Notice for Sale of Immovable Assets under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with proviso to Rule 8 (6) & 9 (1) of the Security Interest (Enforcement) Rules, 2002 Notice is hereby given to the public in general and in particular to the Borrower (s), Co-Borrower (s) and Guarantor (s) as per column (iii) that the below described immovable properties as per column (iv) mortgaged/charged to the Secured Creditor, the possession of which has been taken by the Authorised Officer of Formerly known as IDFC Bank Ltd, will be sold on "As is where is", "As is what is", and "Whatever there is" as described hereunder, for the recovery of amount due to IDFC FIRST Bank Limited (Formerly known as IDFC Bank Ltd) from Borrower (s) and Co-Borrower (s) as per column (i). For detailed terms and conditions of the sale, please refer to the link provided on IDFC FIRST Bank website i.e. www.idcfirstbank.com.										
S. NO	(i) Demand Notice Amount	(ii) Agreement Id	(iii) Name of Borrower (s), Co-Borrower (s) and Guarantor (s)	(iv) MORTGAGED PROPERTY ADDRESS	(v) Reserve Price Amount	(vi) EMD Amount	(vii) Date and Time of Auction	(viii) Date and Time EMD of Auction	(ix) Date and Time of Inspection	(x) Authorized Officer Name & Contact Number
1	INR 2846221.61/- Demand Notice dated: 11-Aug-2021	14904174	Kanika Sarkar, Abhijit Sarkar, Kanika Sarkar C/O Ma Laxmi Datralay & Abhijit Sarkar C/O. M/S Gobinda Dastralay	All That Piece Or Parcel Of Residential Flat No. 2A, Measuring 910.00 Square Feet (Approx) Including 20% Super Built Up Area With Proportionate Stair Case Area, Second Floor, Front Side Of The P+ Three Storied Residential Building Named As "Subhas Niwas" Including Proportionate Undivided Share Of The Land Measuring 3 Kathas Or 0.05 Acre, Recorded In R. S. Khatian No. 809, R.S. Plot No. 12842 (Part), Situated Within Mouza Siliguri, Pargana Baikunthapur, Held Under The State Of West Bengal, J.L. No. 110(88), Touji No. 3 (JA), Siliguri Municipal Corporation Ward No. XXIV, Police Station Siliguri, District Darjeeling. This Said Land Is Butted And Bounded As Follows:- East: Land Of Moumita Mitra And Another, West: 16 Feet. Wide S.M.C. Road, North: Land Of Laxman Das Baroi & South: Land Of Sushil Baroi	INR 2366000.00/-	INR 236600.00/-	11-Dec-2024 11.00 AM TO 1.00 PM	10-Dec-2024 10.00 AM TO 5.00 PM	04-Dec-2024 10.00 AM TO 4.00 PM	Name- Dipayan Chattopadhyay Contact Number- 9734085585 Name- SK Shaheb Contact Number- 8240499365
2	INR 118793781.4/- Demand Notice dated: 11-Feb-2023	12700610, 4997697 & 5542242	Mohan Motor Business Private Limited, Anju Bajaj, Uma Bajaj, Greenfield Vaniya Private Limited, Harshit Bajaj, Metro Niketan Private Limited, Pradip Kumar Bajaj, Pradip Sons Huf, Roshni Nirman Private Limited, Sunrise Conclave Private Limited, Swaraj Vaniya Private Limited & Mohan Lal Bajaj	All That Part And Parcel Of "Mahindra Work Shop", Land Measuring About 183.14 Decimals As Per Deeds (But As Per Mutation 177 Decimals), Be The Same A Little More Or Less, Together With Structure Standing Thereon, Lying And Situate At Kona Express Way, Kona Truck Terminus, Mouza- Nibra And Comprised In R.S. Dag Nos. 3564, 3566, 3567, 3569, 3572, 3573, 3575 & 3576 Under R.S. Khatian Nos. 1559, 346, 808 & 810 Corresponding To L.R. Dag Nos. 3594, 3596, 3597, 3600, 3603, 3604, 3606 & 3607 Under L.R. Khatian Nos. 1624, 1864, 527, 1188, & 443 At Present 6828, J.L. No. 51, Touzi No. 826, Pargana-Boro, P.S.-Domjur, In The District Of Howrah, State-West Bengal-711403, And Bounded As:- East: Vacant Land, West: Vacant Land, North: 20 Ft. Wide Common Passage & South: Vacant Land	INR 8,20,00,000/-	INR 82,00,000/-	26-Nov-2024 11.00 AM TO 1.00 PM	25-Nov-2024 10.00 AM TO 5.00 PM	20-Nov-2024 10.00 AM TO 4.00 PM	Name- Dipayan Chattopadhyay Contact Number- 9734085585 Name- SK Shaheb Contact Number- 8240499365
3	INR 2653511.00/- Demand Notice dated: 05-May-2022	10056620072, 10072431064, 10050400186 & 10088573157	M/S Furniture Point, Sanjay Jain & Sunita Jain	All That Piece And Parcel Of Being Flat No. F-4 On The Fourth Floor measuring About Super Built-Up Area 808 Sq. Ft. In The Building Named And Known As "Ashray", Consisting Of Two Bed Rooms, One Dining-Cum-Living Room, Two Bath Cum Privy, One Kitchen And One Balcony Shown In The Plan Annexed Hereto Bordered "Red" With All Door, Windows, Fittings, Fixtures, Walls Etc. Together With Proportionate Undivided Share Of Land Relating To The Said Flat Along With One Car Parking Space At The Ground Floor (One) Measuring About 98 Sq. Ft., Situate And Lying And Under Dag Nos. 3322, 3323, Khatian No. 2395, J.L.No. 19 Of Mouza Paschim Barisha, Being Known As Premises No. 166/227, Now Known As 300/1, Diamond Harbour Road, Within The Municipal Ward No. 125, Of The Culcutta Municipal Corporation, Police Station-Thakurpukur, Culcutta-700063, In The District Of South 24 Parganas, Which Is Butted And Bounded As Under:- East: Diamond Harbour Road, West: Govt. House, North: Passage & South: M/S. R.P. Sinha & Co.	INR 2442267.00/-	INR 244226.70/-	26-Nov-2024 11.00 AM TO 1.00 PM	25-Nov-2024 10.00 AM TO 5.00 PM	20-Nov-2024 10.00 AM TO 4.00 PM	Name- SK Shaheb Contact Number- 8240499365 Name- Sameer Thookar Contact Number- 9561138559
Disclaimer: Please note that the said notice is issued for sale of immovable property only and IDFC FIRST Bank Limited has no right to sale of the movable assets, if any, present at the immovable property. Date: 08.11.2024 Place: West Bengal Authorised Officer IDFC FIRST Bank Limited (Formerly known as IDFC Bank Ltd)										

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